से एक, सयुक्त राज्य अमेरिक। से तीन श्रीर कनाडा से एक---प्राप्त हो चके हैं।टेडरो का मल्याकन पुराहो गया है और टेडरो के च्नाव के बारे म निर्णय बहुत जल्दै। किया जाएगा ।

(ग) प्रारम्भ मे विचार या वि यह केन्द्र ३,००,००० किलोवाट क्षमता का हाना चाहिए। भ्रब इसका क्षमता श्रविक हाने के। सभावना है । नारापर में बनाये जाने वाले केन्द्र के निश्चित साटज ग्रौर लागत के बारे में सूचना तभा दी जा सकर्त। है जब कि टेडरों के चुनाव के विषय में निर्गय हो जाए ।]

श्री राम सहाय: यह रिएक्टर कव तक अपना कार्य प्रारम्भ करने लगेगा?

श्री जवाहरलाल नेहरू ग्रभी कुछ वर्ष लगेगे। ठीक कहना मध्किल है।

श्री विमलकुमार मन्तालालजी चौरडिया : क्या मानर्नाय मत्री जी वतलायेगे कि जा टेडर श्रोये है उनकी कम स कम लागत कितनी बतलाई गई है।

श्री जशहरलाय नेहरू . लागत ता ग्रभी नहीं बतलाई जा सकती है। जब टेन्डर मजर हा जायेगा तब लागत बतलाई जामकर्ता है।

श्री विमलकुमार मन्नालालजी चौरडिया : मै श्रीमन, स यह जानना चाहना ह कि जा मिनिमम टेन्डर स्राया है उसम क्लिनी लागन बनलाई गई ह।

श्री जवाहरताच नेहरू म नही बनला सकता ह और नहीं मझे मालन है। स्राप यह बात जानते ही हागे कि टेन्डर की जा बाते होती है वे मीकेट हाती है---खिफया हाती है। उस पर गौर किया जाना हंग्रीर जब तय हो जाता हं तब बतलाया जा सकता है।

DEATH OF SHRI INDERJIT JOHAR, D.I G, MADHYA PRADESH IN NAGALAND

\*132 \ SHRI S C DEB †
SHRI RAM SAHAI

Will the PRIME MINISTER be plea ed to state

- (a) whether it is a Shri Inderjit Johai Deputy Inspector General Madhya Pradesh died in a camp 25 miles off Kohima in Nagaland at midnight early this month while on duty, and
- (b) if so, what were the circumstances under which his death occurred and what steps have been taken by Government to have a full enquiry into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS Lakshmi Menon) (Shrimati Indenit Johan and (b) Shri Inspector General Deputy police, Madhya Pradesh, was en a brief visit to Nagaland to inspect the Madhya Pradesh SAF battalion emploved on law and order duties in Nagaland On the night of the oth/ 6th April a fire bloke out in one of the posts manned by the Madhya Pradesh battalion where Shii Johar was staying for the night Shri came out of the hut he was occupying, but subsequently went inside again, possibly to retrieve some articles The hut meanwhile caught fire and Shri Johan was burnt to death His absence wa not noticed till after his death as other inmates of the camp were busy fighting the fire

A detailed judicial enquiry into the death has been ordered

SHRI S C DEB May I know whethei the Government are aware that the fire was caused by Naga hostiles?

SHRIMATI LAKSHMI MENON No Sir It was an accidental file

†The question was actually asked on the floor of the House by Shri S C. Deb

1023

SHRI S C DEB May I know whether the Government of India have got any clue about the actual occurrence of this fire?

SHRIMATI LAKSHMI MENON You want me to read all the details about the fire? I can do that Do you want me to do so?

MR CHAIRMAN Not the whole

SHRI JAWAHARLAL NEHRU Huts are easily liable to catch fire fire took place and these gentlemen, the DIG and the Commandant, came out Subsequently the DIG appears to have gone back, to fetch something or take out something, when the fire spread and surrounded him ly what happened is not known, because everybody was fighting the fire After that when the roll-call was called everybody appeared there except the DIG whose body was later found in the bathroom of the hut all roasted by the fire There is no particular rea on to think that the fire was caused by some malicious person, Naga or otherwise It was an unfortunate occurrence and a judicial enquiry is going to be made into it

श्री राम सहाय: क्या मैं यह जान सकता हू कि उनके उत्तराधिकारी को कोई विशेष मृविया दी गई है ?

MR CHAIRMAN Question not followed

श्री राम सहाय: मेरा ऐसा निवेदन था कि जिस तरह में उनकी मृत्यु हुई क्या उनके उत्तराधिकारियों को कोई खाम रियायत गवर्नमेंट देने की तजवीज कर रही है ?

श्री जशाहरलाल नेहरू: मुझे मालूम नही है। इस चीज के लिए जो कायदे ग्रीर कानून है उस पर ग्रमल किया जायेगा।

SHRI M P BHARGAVA May I know, Sir, whether it is a fact that

one of the legs was missing from the dead body of Mr Johar found near a bush?

Shri JAWAHARLAL NEHRU I know nothing about it There is nothing said about the missing leg in the notes I have

Shri A B VAJPAYEE That is a fact When brought to the aerodiome people found that one leg was not there That has created suspicion in the public mind.

SHRI JAWAHARLAL NEHRU: Sorry, I cannot say anything about it, Sir

Shri N M LINGAM Is it not a fact that the Madhya Pradesh Government has already conducted an enquiry independently and the recommendation of that enquiring officer suggests that there might have been sabotage in this episode?

Shri JAWAHARLAL NEHRU A preliminary enquiry has been conducted and the re ult of that enquiry is that the outbreak of fire was purely accidental and there is no evidence to indicate that it was started deliberately

SHRI GURUDEV Is it a fact that the dead body of Mr Johar was not shown to the persons who were present at the aerodrome on the day the body was brought there?

SHRI JAWAHARLAL NEHRU I don't know, Su

SHRI R S KHANDEKAR Is it not a fact that it was reported in the papers that Mr Johai was murdered and not killed in the fire?

Shri JAWAHARLAL NEHRU I have stated what the result of our enquiry was I cannot be held responsible for what various newspapers may say about it

\*133 and \*134 [For answers, vide cols 1040—44 infra.]